

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1(ND)11
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016**

NAME OF THE COMPANY: M/s.Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of
Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ABHAY K. DAS	Adv.	Petitioner	Abhay Kumar Das
2.	M. K. Tiwari	Adv.	Respondent	M. K. Tiwari

ORDER

A request for adjournment is being made by the Id. Counsel for the respondents on account of a demise of an acquaintance. The request is not opposed by the Id. opposite counsel.

2. Written submissions are stated to be on record.
3. Re-notify this case for final arguments on 21.09.2016.

Sd/-
(Ina Malhotra)

Member Judicial

Sd/-
(R. Varadharajan)

Member Judicial